

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00099/2018
in OA 180/912/2016

Tuesday, the 20th day of July, 2021

CORAM

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

Deepu C.J, aged 27 years
S/o.M.D.Jose (Late)
Chirayath Manjila House
Puthenpeedika P.O
Thrissur District – 680 642

Petitioner

(By Advocate:Mr.T.C.G Swamy)

Versus

Smt.Sharda Sampath
Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033

Respondent

(By Advocate: Mr.Thomas Mathew Nellimoottil,Sr.PCGC)

The CP(C) having been taken up on 20th July, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner present. Counsel for the respondents submits that the relief claimed by the petitioner has already been granted and a Memo to this effect has also been filed before this Tribunal along with a copy of the order passed in compliance with the order of this Tribunal. Hence **the C.P(C) is treated as closed**. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

Annexure P1 - A true copy of the interim order dated 21.2.2018 in O.A No.180/00912/2016 rendered by this Hon'ble Tribunal

Annexure P2 - A true copy of letter dated 12th March, 2018 addressed to the 2nd respondent in the O.A.

Annexure P3 - A true copy of the lawyer notice dated 15.7.2018 sent by the applicant to the 2nd respondent

Annexure P4 - A true copy of the M.A No.180/386/2018 in O.A No.912/2016 dated 22.3.2019 less its Annexures

Annexure P5 - A true copy of the order in m.A No.180/386/2018 in O.A No.912/2016 dated 28.3.2018, rendered by this Hon'ble Tribunal.

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